

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :  
PETITION NUMBER : TCP/235/ (IB)/2017  
NAME OF THE PETITIONER(S) : MARDIA SONS HOLDINGS PVT LTD  
NAME OF THE RESPONDENT(S) : SHAPRE INFOTECH INDIA LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

## ORDER

Matter called. No representation on behalf of the Petitioner. As seen from the record, the Registry has sent notice to the Petitioner, the same has been returned with the endorsement that no such Company is existing there. Therefore, since the notice has been sent in the interest of the Company and it returned, it seems that the Petitioner is not interested to pursue the petition. Therefore, the petition is **dismissed in default**.

—Sd—

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

—Sd—

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)